

extent of the shortfall in 1969-70 was about Rs. 108 crores and in 1970-71 the anticipated shortfall is about Rs. 55 crores against approved outlays of Rs. 2293 crores and Rs. 2822 crores respectively. The shortfall in 1969-70 is mainly due to unutilised outlay in the Central Plan and also in the centrally sponsored programmes. In 1970-71 the situation improved in respect of centrally sponsored schemes but in the central sector large outlays remained unutilised. In the State sector however there has been excess expenditure over the outlay approved in both the years.

As regards the steps the Government propose to take to see that the plan expenditure and plan achievements are according to our pre-determined targets, this is constantly under review and plan implementation is always looked into. The Prime Minister recently addressed the Secretaries of the various Ministries and emphasised on them the importance of plan implementation and suggested various ways for getting over the procedural difficulties and other bottlenecks that might appear.

SHRI CHINTAMANI PANIGRAHI :

The hon. Minister has just now stated that large outlays remain unutilised. So I would like to know in which sectors of the economy—heavy engineering, or agriculture, or irrigation and electricity—these large amounts which have been sanctioned remained unutilised.

SHRI RAM NIWAS MIRDHA :

Analysed by sectors of development, during 1969-70, while there has been excess of expenditure over outlays in irrigation, power, village and small industries and housing and urban development sectors, large shortfalls have occurred in sectors like industry and minerals (23%), transport and communication (11.4%), education (13.5%), scientific research, (39%), health (19.4%), family planning (16.5%), social welfare (20.6%) and labour welfare (40.6%).

In 1970-71, the sectors like industry and minerals, scientific research, family planning and labour welfare; continued to exhibit significant shortfalls although to a lesser degree compared to the previous year. The performance in other sectors which showed shortfall in expenditure in 1969-70, improved during 1970-71 and the expenditure was more or less at the level of the approved outlay.

The agricultural sector showed 5.5 per cent excess in expenditure compared to 2.3 per cent shortfall in the previous year. Irrigation, power, water-supply and welfare of backward classes showed expenditure much larger than the outlays approved.

श्री रामसहाय पांडे : अध्यक्ष महोदय, वर्तमान स्वरूप को सम्मुख रखते हुए चतुर्थ पंचवर्षीय योजना में जो घन स्वीकार किया गया है, मैं जानना चाहता हूँ कि इस नये नारे के साथ जिसमें श्रीमती इंदिरा गांधी विजयी हुई हैं, और देश ने बेकारी और गरीबी हटाने के लिए जो उनको समर्थन दिया है उसको ध्यान में रखते हुए इसमें कितना और हेर-फेर किया जायेगा ताकि इन दो उद्देश्यों की पूर्ति हम कर सकें ?

श्री राम निवास मिर्धा : जैसा मैंने निवेदन किया, हमारी योजना ठीक तरह से क्रियान्वित हो इसके बारे में हमेशा कोशिश की जाती है, जो भी हमारी कार्य की प्रक्रियायें हैं उनके बारे में विचार किया जाता है और जैसा मैंने बताया प्रधान मंत्री ने हाल में एक मीटिंग बुलाई थी सारे सैक्रेटरीज की और उसमें एक ऐसा दृष्टिकोण दिया जिसके अनुसार चलते हुए इस योजना की प्रगति में और गति आ सकती है।

Deployment of Central Forces in West Bengal

* 45. **SHRI JYOTIRMOY BOSU :** Will the Minister of HOME AFFAIRS be pleased

to state the total number of the Central Forces deployed in West Bengal during the period from the 1st November, 1970 to 15 March, 1971 with the details of cost thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE DEPARTMENT OF ELECTRONICS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI K. C. PANT) : A statement is laid on the Table of the House.

Statement

Adequate number of Defence personnel were sent to the urban and rural areas of West Bengal shortly before and during the elections held in March, 1971 to assist the civil authorities in dealing with any law and order situation. The strength of the Central Reserve Police and the Border Security Force made available to the Government of West Bengal during this period varied from time to time. On certain important dates the Central force available to the state Government was as follows :--

Date	No. of CRP coys.	No. of BSF coys.
1-11-70	62 coys.	1/3 coy.
10-3-1971	114 coys.	80 coys.
15-3-1971	103 coys.	1 coy.

As no separate accounts are maintained in respect of the expenditure incurred when Army personnel are sent for law and order duties, it is not possible to furnish the requisite information. As regards the BSF and the CRP, information is being collected and will be placed on the Table of the Sabha in due course.

SHRI JYOTIRMOY BOSU : For the Services of the Central Forces in West Bengal during President's rule, how much money had to be spent and who is going to pay for it ?

SHRI K. C. PANT : As I have indicated in the statement-- I do not know whether

he has had the time to read the statement-- the answer is given in the statement in the last paragraph.

SHRI JYOTIRMOY BOSU : Who will pay ? Is it the people of West Bengal or the Central exchequer ?

SHRI K. C. PANT : So far as the employment of the army units are concerned it is the Central Government which bears the expenses when the army goes out for law and order duties.

SHRI JYOTIRMOY BOSU : My second question is this. Will the hon. Minister tell us one thing ? I request them to try their best and give me a reply as honestly as possible.

How many complaints have they received of misconduct of these Central Forces and in how many cases have they come to know of it when it was ventilated in the press ? What steps have they taken in that regard ?

SHRI K. C. PANT : The total number of complaints received from various agencies in West Bengal against the CRP from 22.3.70 to 22.3.71 was 36. Of these, 31 complaints were investigated and were found to be either false or baseless or not justified. 5 complaints are still pending enquiry.

SHRI P. R. DAS MUNSI : May I know how much police expenses were incurred to protect the residence of Mr. Jyoti Basu, Mr Harekrishna Konar and Mr. Promode Das Gupta ? (*Interruptions*)

MR. SPEAKER : I could not follow the question.

SHRI K. C. PANT : He wants to know some details for which I require notice. (*Interruptions*).

SHRI P. R. DAS MUNSI : May I know how many times the CPM leaders have taken the help of the police and the CRP to con-

duct meetings and for personal security, because it was found that in West Bengal the CPM leaders cannot move without police help ? (*Interruptions*).

MR. SPEAKER : The minister wants notice.

AN HON. MEMBER : But is it a fact ?

SHRI K. C. PANT : He has asked a specific question. My specific reply is, many leaders of the CPM did ask for and did receive assistance in the matter of protection police help. (*Interruptions*)

MR. SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Unemployed Engineers

*46. **DR. RANEN SEN :** Will the Minister of HOME AFFAIRS be pleased to state.

(a) The extent to which the measures taken by Government to solve the problem of unemployment among engineers have succeeded;

(b) The concrete achievements made by States in the past one year to tackle this problem; and

(c) To what extent the Centre has helped the States in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE DEPARTMENT OF ELECTRONICS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI K. C. PANT) : (a) to (c). A Statement is laid on the Table of the House. [*Placed in Library. See No. LT- 70/71*]

Murder of Maharaja of Kishan Garh Rajasthan

*47. **DR. KARNI SINGH :**

SHRI HAMENDRA SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether Government have since received the C. B. I. report on the murder of Maharaja of Kishan Garh on the 16th February, 1971 in Kishan Garh, Rajasthan;

(b) If so, the main findings thereof;

(c) If not, the time by which the report is likely to be received;

(d) whether Government are aware that the Rajasthan Government and its Police Department had issued statement making character assassination of the deceased even while the matter was under investigation of the C.B.I.; and

(e) if so, the reaction of Government thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE DEPARTMENT OF ELECTRONICS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY. (SHRI K. C. PANT) : (a) No, Sir.

(b) Does not arise.

(c) The case is under investigation and every effort is being made to complete it as early as possible.

(d) and (e). According to information furnished by the State Government, no such statements were issued.

Pending Cases in High Courts and Supreme Court

*48. **SHRI D. S. AFZALPURKAR :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases pending before the High Courts and the Supreme Court for the last three years; and

(b) the steps Government propose to take to improve the procedure in Courts?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF PLANNING AND MINISTER OF INFORMATION & BROADCASTING (SHRIMATI